



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11.01.2024

NOTICE

Please take notice that the following matter adjourned in the Court-IV on 11th January, 2024 is as follows. The next date of Hearing is indicated below: -

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 1287 & 1291 of 2022 (With Defects) (PH)	Entegra Ltd. Vs. Shree Maheshwar Hydel Power Corporation Ltd. Through Interim Resolution Professional & Anr.	11.01.2024	01.02.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar